

(क) वार्षिक औसत वर्ष १७.६६ लाख रुपये ।

(घ) १०,३२,२४० ।

(ङ) लगभग एक हजार श्रेणी के सम्पीडवारों को नौकरी लाने में सहायता की गई । इन में औद्योगिक, पर्यवेक्षी (सुपर-वायजरी) कुशल, अर्धकुशल, अकुशल पढ़ाने और बलकों की नौकरी चाहने वाले भी शामिल हैं ।

(च) ६१,२६,६५६ लोगों ने नाम लिखाया ।

१५,८२,५८६ खाली जगहों का सूचना मिली ।

Indian High Commission at Dacca

1260. Sardar Iqbal Singh: Will the Prime Minister be pleased to state:

(a) whether the members of Indian High Commission at Dacca are shadowed by the Pakistan Security Police; and

(b) if so, whether Government of India has drawn the attention of the Government of Pakistan to this matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) A protest was lodged with the East Pakistan Government but they have denied that this was being done

Manufacture of Automobile Tyres

1261. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1062 on the 10th March, 1958 and state the progress made so far in regard to each of the schemes licensed for the manufacture of Automobile tyres in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table of the House. [See Appendix III, miniature No. 121].

Iron Ore Agreement with Japan

1262. { Shri Vaipavee:
Shri Panigrahi:
Shri Asar:
Shri B. Das Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 243 on the 19th August, 1958 and lay a copy of the agreement reached between India and Japan on the price of iron ore?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The agreement reached contains the details of a business contract which are normally treated as confidential by all business organisations. I trust the Hon'ble Members will bear with me if I try to adopt this business practice in regard to the business contracts of the State Trading Corporation.

Treatment of T.B.-hit Miners

1263. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have sponsored a scheme for domiciliary treatment to the coal mine workers suffering from T.B.; and

(b) if so, the details of this scheme?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A scheme for domiciliary treatment to the coal mine workers suffering from T.B. in the coalfields of Bihar and Bengal, who do not get admission either in the T.B. Clinics of the Coal Mines Labour Welfare Fund or the various Sanatoria where beds have been reserved by the Fund, has been sanctioned on the 12th June, 1958 for a period of six months as an experimental measure. The number of patients to be brought under the scheme will for the present be limited to 300.